

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:943
ANSWERED ON:07.12.2004
FINANCIAL PACKAGE TO UPDPL FOR TB MEDICINES
Shakya Shri Raghuraj Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

to the reply given to Unstarred Question No. 183 -i July 6. 2004 and state:

- (a) when a sum of Rs. 10 crores for making payment on one time settlement dues to creditors under BIFR scheme for rehabilitation of UPDPL (Uttar Pradesh Drugs and Pharmaceuticals Ltd.) was made;
- (b) the reasons for delay in payment made to sundry creditors; and
- (c) the steps taken by the Government to ensure proper utilisation of funds as per law?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN):

- (a) In terms of schemes sanctioned by BIFR for rehabilitation of UPDPL, the Government of India have released a sum of Rs. 10 crores for making payment of one time settlement dues to banks, statutory dues and other pressing liabilities.
- (b) and (c) The information is being collected and will be laid on the Table of the House.